

Annexure - 5

Name of Corporate Debtor: SIGMA-C INFRASTRUCTURE PRIVATE LIMITED; Date of commencement of liquidation: 27.08.2024; List of stakeholders as on: 26.10.2024

List of operational creditor (Government Dues)

(Amount in ₹)

Sl. No.	Department	Government	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Assistant Commissioner, CGST & CX, Park Street Division	Central	-	20,99,06,071	6,75,15,924	Statutory dues	0	0	36	-	-	-	14,23,90,147	No claim form submitted during Liquidation period. Claim considered as during CIRP.
2	Employees Provident Fund Organisation	Central		21,41,580	21,41,580	Statutory dues	0	0	1	-	-	-	-	1. Claim not submitted in proper format. 2. No Stamp paper and notary done. 3. No bank account details of claimant given.
Total				21,20,47,651	6,96,57,504	-	-	-	37	-	-	-	14,23,90,147	